

Question Booklet of Written examination for the post of Junior Assistants

1. Signature of the Candidate _____ Roll No. _____
2. Name of the candidate _____ Code _____ (for office use only)
3. Signature of the Invigilator _____ Name _____

Test Booklet Code: **B**

Time : 1 hour 20 minutes.

[Maximum Marks : 80]

No. of Pages in this Booklet : 11

No. of Questions in this Booklet : 80

INSTRUCTIONS FOR THE CANDIDATES

1. Write your roll number and other details in the space provided on the top of this page.
2. At the commencement of examination, the question booklet will be given to you. In the first 5 minutes, you are requested to open the booklet and compulsorily examine it as below :
→Tally the number of pages and number of questions in the booklet with the information printed on the cover page. Faulty booklets due to pages/questions missing or duplicate or not in serial order or any other discrepancy should be got replaced immediately by a correct booklet from the invigilator within the period of 5 minutes. Afterwards, neither the Question Booklet will be replaced nor any extra time will be given.
3. Each item has four alternative responses marked (a), (b), (c) and (d). You have to tick (✓) on the correct response against each item.
4. If you tick more than one responses, it will not be evaluated.
5. Rough Work is to be done in the end of this booklet.
6. If you write your Name, Roll Number, Phone Number or put any mark on any part of the Question Booklet, except for the space allotted for the relevant entries, which may disclose your identity, or use abusive language or employ any other unfair means such as change of response by scratching or using white fluid, you will render yourself liable to disqualification.
7. You have to return the original Question Booklet to the invigilators at the end of the examination compulsorily and must not carry it with you outside the Examination Hall.
8. Use only Blue/Black Ball point pen.
9. Use of any notes, other relevant written material etc., is prohibited.
10. There is no negative marking for incorrect answers.

- Q.34 Making a false statement under oath is
a) Criminal b) Burden of proof
c) Perjury d) Affidavit
- Q.35 Please ____ your letter dated 12 December
a) Relate b) Refer
c) Repeat d) None of these
- Q.36 The woman ____ works here is from Tamilnadu
a) Who b) Which
c) She d) That
- Q.37 Anna and Mike ____ going for skiing
a) May b) Is
c) Will d) Are
- Q.38 It has been snowing ____ morning
a) From b) Since
c) For d) This
- Q.39 This is in conformity ____ the rules laid down by the Government.
a) For b) With
c) Against d) About
- Q.40 I could just __ down and go to sleep.
a) Lay b) Lie
c) Fall d) Lied
- Q.41 To __ temper is a sign of weakness
a) Loose b) Lose
c) Lost d) Give
- Q.42 That presentation was better ____ the first one
a) Than b) Then
c) To d) For
- Q.43 They're going to ____ office
a) There b) An
c) Their d) None of these.
- Q.44 She ____ in the power of karma
a) Believe b) Find
c) Holds d) Believes
- Q.45 My Sister wanted ____ dog as ____ present for her birthday.
a) the, an b) a, a
c) an, an d) None of the above.

Q.77 Which among the following is not correct ?

- a) APPU - Asian Pacific Postal Union.
- b) BHIM - Bharat Interface for Money.
- c) UPI - Unilateral Payment Interface.
- d) BEAMS - Budget Estimation, Allocation & Monitoring System.

Q.78 Which Union Minister launched the Agneepath Scheme?

- a) Smt. Nirmala Sitharaman.
- b) Sh. Rajnath Singh.
- c) Sh. Amit Shah.
- d) Sh. Arjun Ram Meghwal.

Q.79 Match the following:

- | | |
|-----------------------|---|
| 1. Veer Guardian 2023 | A) India's NSG & US Special Operation Forces(SOFs). |
| 2. Varuna | B) Indian Army & Egyptian Army. |
| 3. Cyclone-1 | C) Indian Air Force & Japan Air Self Defense Force. |
| 4. Tarkash 2023 | D) Indian Navy & French Navy |

Correct match is:

- | | | | | |
|----|----|----|----|----|
| | 1 | 2 | 3 | 4 |
| a) | C) | A) | B) | D) |
| b) | D) | A) | C) | B) |
| c) | D) | A) | B) | C) |
| d) | C) | D) | B) | A) |

Q.80 Which of the following bills ,Government have introduced in the Lok Sabha to replace the existing criminal laws in India?

- a) Bharatiya Nyaya Sanhita 2023.
- b) Bharatiya Nagarik Suraksha Sanhita 2023.
- c) Bharatiya Sakshya Bill 2023.
- d) All the above.
